

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:169
ANSWERED ON:09.03.2015
WELFARE OF TRIBALS
Jardosh Smt. Darshana Vikram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government has taken steps for the welfare of tribals and if so, the details of schemes under implementation;
- (b) the funds allocated and utilized during the last two years and the current year on various welfare schemes, scheme and year-wise;
- (c) whether State Governments also supplement the efforts of Union Government and contribute financially and if so, the percentage of share of the State Governments in these schemes; and
- (d) the number of projects completed out of these schemes during the last one year and number of beneficiaries of these schemes?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No.169 for answer on 09.03.2015 by Shrimati Darshana Vikram Jardosh.

(a) & (b) : The Ministry of Tribal Affairs has taken a number of steps for the welfare of tribals. The details of schemes with the funds allocated/released during the last two years and the current year on various tribal welfare schemes are at Annexure I and II respectively.

(c): Some of the Schemes provide for financial supplementation through certain percentage of the total funds sanctioned and committed liability. These are as per provisions of the relevant schemes. Besides, many schemes of various Ministries have a Tribal Sub-Plan (TSP) component intended for welfare of tribal people. The Schemes of State Governments also have a Tribal Sub-Plan component.

(d): The specific number of projects completed out of these schemes is not being centrally maintained. The continuous efforts of the Government has helped in improving well being of the tribal people. For example the literacy level of STs has improved from 8.53% in 1961 to 58.96% in 2011.